

available in the Library of Parliament.

(c) According to available information, there is no such damage.

(d) Does not arise.

Recommendations of Pay Commission in Manipur

2790. Shri Rishang Keishing: Will the Minister of Home Affairs be pleased to state:

(a) whether the recommendations of the Second Pay Commission have been enforced in Manipur;

(b) if so, since when they have been enforced;

(c) how far the employees in classes I, II, III and IV have been benefited;

(d) if not yet enforced at all or in full, the reasons therefor; and

(e) when they will be enforced?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) to (e). A statement explaining the position is attached. [See Appendix IV, annexure No. 1].

Mountaineering School at Manali

2791. Shri Hem Raj: Will the Minister of Education be pleased to state:

(a) whether Punjab Government have approached the Central Government for grant of aid to the Mountaineering School at Manali; and

(b) if so, the result thereof?

The Minister of Education (Dr. K. L. Shrimall): (a) No, Sir.

(b) Does not arise.

Retrenchment of Government Employees

2792. Shri Manabendra Shah: Will the Minister of Home Affairs be pleased to state:

(a) how many people have been retrenched in 1963 under Rule 5 of the

Central Civil Services (Temporary Service) Rules, 1949; and

(b) what was the formula followed in deciding as to who should be retrenched under the said rules?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Information is not readily available.

(b) Generally, where retrenchment is due to reduction in establishment, the instructions for retrenchment issued by the Ministry of Home Affairs have to be followed. A copy of the instructions is laid on the Table. [See Appendix IV, annexure No. 2]. The services of employees can also be terminated under Rule 5 of the Central Civil Services (Temporary Service) Rules, 1949, at the discretion of the appointing authority.

Historic Beach of Cuddalore

2793. Shri Ramabdran: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether there is any proposal to improve the ancient historic beach of Cuddalore; and

(b) if so, what steps have been taken in the matter?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) No, Sir.

(b) Does not arise.

Investment in Small Savings Scheme

2794. Shri Shree Narayan Das: Will the Minister of Finance be pleased to state:

(a) whether the question of giving higher rates of interest by Government to encourage investment in Small Savings Schemes has been considered; and

(b) if so, with what result?

The Minister of Finance (Shri Morarji Desai): (a) Interest rates on various Small Savings Schemes are kept under constant review in consul-